

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 107
CP(IB) 301 of 2019
IA 212 of 2020
IA 193 of 2020

Order under Section 9 IBC

IN THE MATTER OF:

Shethia Erectors & Material Handlers Ltd
V/s
Inox Wind Infrastructure Services Ltd

.....Applicant

.....Respondent

Order delivered on ..17/08/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Chockalingam Thirunavukkarasu, Hon'ble Member(T)

PRESENT:

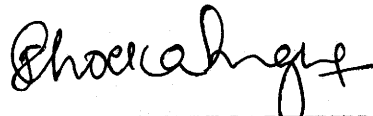
For the Applicant :Ms. Gargi Vyas, Advocate
For the Respondent :Mr. Pratik Thakkar, Advocate

ORDER

IA No. 212 of 2020 and IA No. 193 of 2020 shall be heard alongwith main matter.

Meanwhile, the parties are directed to complete formalities of e-filing of their respective documents within one week, if already not filed.

List the matter on 18.10.2021.



(CHOCKALINGAM THIRUNAVUKKARASU)
MEMBER (TECHNICAL)



(MADAN B GOSAVI)
MEMBER (JUDICIAL)